

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI, the ~~10th January~~ 1975.

NOTIFICATION
INCOME TAX

842
No. ~~100~~ (F.No. 261/13/74-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in supersession of all the previous Notifications in this regard, the Central Board of Direct Taxes, hereby directs that Appellate Assistant Commissioner of Income-tax of the Ranges, specified in column 1 of the Schedule below, shall perform their functions in respect of all persons and income assessed to Income-tax or Super-tax in the Income-tax Circles/Wards and districts specified in the corresponding entry in column 2 thereof:

SCHEDULE

1. Range.	Income-tax Circles/Wards and Districts.
1. Appellate Asstt. Commissioner of Income-tax, A-Range, Jaipur.	1. B and C Wards, Jaipur. 2. Company Circle, Jaipur 3. Collection Wards I and II, Jaipur 4. Salary Circles, Jaipur. 5. Estate Duty-cum-I.T. Circle, Jaipur. 6. All Wards/Circles at Alwar. 7. All Wards/circles at Sawai Madhopur. Special Wards I, II, III and IV
2. Appellate Assistant Commissioner of Income-tax, B-Range, Jaipur	1. All Wards/Circles at Jaipur other than those specified againstC. Range, Jaipur and AAC Central Range, Jaipur, above. 2. All Wards/Circles at Bhilwara.
3. Appellate Assistant Commissioner of Income-tax, Bikaner Range, Bikaner.	1. All Wards/Circles at: a) Bikaner. b) Sri Ganganagar. c) Nagaur d) Churu. e) Hanumangarh. f) Jhunjhunu. g) Sikar.
4. Appellate Assistant Commissioner of Income-tax, Jodhpur Range, Jodhpur.	1. All Wards/Circles at: a) Jodhpur. b) Barmer.

1. ----- 2. -----
5. Appellate Assistant Commissioner of Income-Tax, Ajmer Range, Ajmer. 1. All Wards/Circles at:-
 a) Ajmer.
 b) Beawer.
 c) Pali.
 d) Sirchi.
 e) Jalore.
6. Appellate Assistant Commissioner of Income-tax, Udaipur Range, Udaipur. 2. All Wards/Circles at:-
 a) Udaipur.
 b) Chittargarh.
7. Appellate Assistant Commissioner of Income-tax, Kota Range, Kota. 3. All Wards/Circles at:-
 a) Kota.
 b) Bharatpur.
8. ~~Appellate~~ Assistant Commissioner of Income-tax Central Range, Jaipur. 1. Central Circles I, II & III Jaipur
 2. Special Wards I, II, III, & IV Jaipur

Where an Income-tax Circle/Wards or District or part thereof stands transferred by this Notification from one Range to another Range, appeal arising out of assessments made in that Income-tax Circle/Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Income-tax of the Range from whom that Income-tax Circle/Ward or District or part thereof is transferred ~~XXXXXXXXXX~~ shall from the date this Notification takes effect be transferred to and dealt with by the Appellate Assistant Commissioner of Income-tax of the Range to whom the said Circle/Ward or Districts or part thereof is transferred.

This notification shall take effect from ~~15-1-1975~~ ¹⁻³⁻⁷⁵.

C. V. Padmanabhan
 (C.V. PADMANABHAN)
 UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

EXPLANATORY NOTE:

The amendment has become necessary on account of re-adjustment of the jurisdiction of the Appellate Assistant Commissioners within the Commissioners' Charges.

(The above note does not form part of the Notification but is intended to be merely clarificatory).